

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 272 OF 2017 IN
APPEAL NO. 142 OF 2017**

Dated: 1st June, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Bajaj Finserv Ltd. & Ors.

...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Mr. Vishal Binod

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan for R-1
Mr. Varun Pathak for R-2

ORDER

IA NO. 272 OF 2017

(Appl. for stay)

We have heard learned counsel for the parties.

List the IA No. 272 of 2017 for hearing on **23.08.2017**. In the meantime, pleadings be completed. Tag to Appeal No. 108 of 2017.

**(I. J. Kapoor)
Technical Member**

vt/kt

**(Justice Ranjana P. Desai)
Chairperson**